

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**STARRED QUESTION NO.101**  
TO BE ANSWERED ON 15.12.2022

**Highly polluting industries across the country**

101. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has identified as many as 17 industries as highly polluting industries;
- (b) if so, the details thereof;
- (c) the details of the location and the level of pollution pertaining to these highly-polluting industries across the country, State-wise;
- (d) whether Government has prescribed any stringent norms/rules in order to check the pollution caused by these industries; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BHUPENDER YADAV)**

- (a) to (e) A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARAS (a) TO (e) OF THE RAJYA SABHA STARRED QUESTION NO. 101 FOR 15.12.2022 REGARDING “HIGHLY POLLUTING INDUSTRIES ACROSS THE COUNTRY” RAISED BY SHRI KANAKAMEDALA RAVINDRA KUMAR, HON’BLE MEMBER OF PARLIAMENT.**

**(a) to (e):** In order to prioritize pollution control and environmental surveillance programs, Central Pollution Control Board (CPCB) has identified seventeen types of industrial sectors, having high potential to pollute the environment. The seventeen categories of highly polluting industries include following:

- i. Aluminium Smelters,
- ii. Chlor-Alkali Plant,
- iii. Cement Plant,
- iv. Copper Smelter,
- v. Distillery Industry,
- vi. Dyes & Dye-Intermediate Industry,
- vii. Fertilizer Industry,
- viii. Iron & Steel Plant,
- ix. Tanneries,
- x. Pesticide (basic) Manufacturing,
- xi. Petro-Chemical Industry,
- xii. (xii)Pharmaceuticals (basic) Plant,
- xiii. Pulp & Paper Industry,
- xiv. Oil Refinery,
- xv. Thermal Power Plant,
- xvi. Sugar and
- xvii. Zinc Smelter.

The Ministry of Environment Forest and Climate Change (MoEFCC), Government of India has notified industry specific discharge and emission standards under Schedule-I of Environment Protection Rules, 1986: ‘Standards for Emission or Discharge of Environmental Pollutants from various Industries’. Notifications of environmental standards for above referred 17 categories (high pollution potential) of industries is given at **Annexure-I**.

As per the information provided by State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs), there are total 4,578 highly polluting industrial units in the country. The level of pollution against the prescribed norms for individual industrial units is monitored by concerned SPCBs and CPCB by capturing real time data by Online Continuous Emission/Effluent Monitoring Systems (OCEMS) installed at the individual industrial units. Corrective measures are taken based on the real time data in case of violation of prescribed norms.

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**Notifications of environmental standards for 17 categories (of high pollution potential) industries**

<b>Sl. No.</b>	<b>Sector</b>	<b>GSR No.</b>	<b>Date of notifications</b>
1	Oil Refineries	186 (E)	16.03.2018
2	Fertilizer	1607 (E)	29.12.2017
3	Dye and Dye Intermediate	325 (E)	07.06.2014
4	Pharmaceutical	541 (E)	06.08.2021
5	Pesticide	446 (E)	13.06.2011
6	Chlor alkali	913 (E)	24.10.1989
7	Petrochemical	820 (E)	09.11.2012
8	Thermal power plant	8 (E)	03.01.1989
9	Aluminium	46 (E)	03.02.2006
10	Copper	354 (E)	02.05.2011
11	Zinc	354 (E)	02.05.2011
12	Iron and steel	277 (E)	31.03.2012
13	Cement	612 (E)	25.08.2014
14	Sugar	35 (E)	14.01.2016
15	Pulp & Paper	546 (E)	30.08.2005
16	Distillery	62 (E)	18.01.1988
17	Tannery	657 (E)	10.09.2021

The text of above notifications is available at <https://cpcb.nic.in/effluent-emission/>.